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- (b) the number of complaints received from the allottees by the Directorate of Estates particularly in respect of Naroji Nagar;
- (c) if so, the number of subletting cases detected during the last one year, type-wise quarters; and
- (d) the action that has been taken against those Government servants who are found to be subletting their Government accommodation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) Yes Sir, Surprise inspections are carried out in General Pool Residential Accommodation regularly, on receipt of complaints and suo-motu, to detect subletting therein.

- (b) and (c) Total 15 number of complaints regarding subletting of Government Quarters in Naroji Nagar were received by the Directorate of Estates during the last one year *i.e.* from 1st December, 2011 to 30th November, 2012 and subletting was detected in 2 Type-II and 5 Type-III (total 7) quarters.
- (d) The Government Servants who were found involved in the subletting cases have been imposed with penalties prescribed under SR-317-B-21 of Allotment Rules, 1963, *viz.* cancellation of allotment, debarment of the allottee from future allotment for the remaining period of service and recovery of damage charges from the allottee in respect of the unauthorized period of stay in the quarter. Moreover, their Department/ Ministries have also been advised to initiate disciplinary proceedings against the delinquent official as per Rules.

Financial assistance to students and non-student youths

†2320. SHRI DARSHAN SINGH YADAV : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government has taken or proposes to take any effective steps for providing guidance and financial assistance to youth leadership training camps for students and non-student youths;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) and (b) Yes, Sir. The Ministry of Youth Affairs and Sports, Department of Youth Affairs has a provision for financial assistance for organizing youth leadership training programme/camp under National Programme for Youth and Adolescent Development Scheme. The said programme is implemented through Nehru Yuva Kendra Sangathan (NYKS) and Rajiv Gandhi National Institute of Youth Development (RGNIYD), both autonomous organizations under the Ministry of Youth Affairs & Sports. A sum of Rs. 25.70 lakhs was sanctioned to NYKS for conducting 9 Youth Leadership training camps benefiting a total of 225 youths (25 per camp) in the last financial year and RGNIYD also imparted youth leadership training to 121 youths during the same period from its own budget.

(c) Does not arise.

Medals bagged by India recently in Olympic Games

†2321. SHRI RAM VILAS PASWAN : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

- (a) the number of gold, silver and bronze medals bagged by India in recently concluded Olympic Games and the names of medal winning countries in this event along with their medal tally;
 - (b) the details thereof; and
- (c) the actions being taken by Government to improve the poor condition of Indians among medal winning nations?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) and (b) India bagged two (2) Silver and four (4) Bronze medals in the London Olympics, 2012. The names of medal winning countries in London Olympics, 2012 alongwith their medal tally is given in Statement (*See* below).

(c) Government has already initiated preparations for Olympic Games, 2020 with intermediate milestones of Asian Games (2014 & 2019), Commonwealth Games (2014 & 2018) and Rio Olympic Games, 2016. Identification of sportspersons, their training, provision of expert coaches and support personnel, foreign exposures, scientific support, etc. are part of such preparations.

[†]Original notice of the question was received in Hindi.